Advance increments to P&T Employees

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- *563. SHRI P. G. MAVALANKAR: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether the benefit of advance increments has not yet been extended to the P&T stenographers; and
 - (b) if so, the reasons therefor?

THE MINISTER OF COMMUNICA-TIONS AND TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) The question of grant of advance increments to the stenographers employed in the P&T Department is being examined by Government in the light of the recommendations of the Third Pay Commission.

Change in the name of Vasco de Gama City

- *564. SHRI ANNASAHEB GOT-KHINDE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Government of Goa, Daman and Diu has sent a proposal to change the name of Vasco De Gama city to Sambhajinagar; and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) The Government of Union territory have sent a proposal to change the name of Vasco De Gama to Sambhaji. The proposal is under consideration.

Disposal of pension cases in Delhi

- 5308. SHRI K. MALLANNA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the treasury office in the Union Territory of Delhi takes unusually longer time than anywhere else for disposing the cases of pension;

- (b) if so, how many such cases are still pending final disposal for the last six months; and
- (c) the action Government propose to take for the early disposal of such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Pension cases are disposed of usually in time by the Treasuries in Delhi.

- (b) No case has been pending in the Delhi Treasuries for more than six months.
 - (c) Does not arise.

Promotion of staff in National Productivity Council

5309. SHRI CHANDRA SHEKHAR
SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE
AND TECHNOLOGY be pleased to state:

- (a) whether most of employees of the National Productivity Council, New Delhi have not been given any promotions for the past 13 years, whereas the present Secretary of the N.P.C. has had six promotions in the same period;
 - (b) if so, the reasons therefor;
- (c) the steps being taken to see that 50 per cent of new posts created are given to the N.P.C. employees by way of promotions; and
- (d) the number of new posts created during the last three years and the number out of them, filled by the departmental candidates?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (d) The number of new posts created and upgraded during the last three years was 32 and all these vacancies were filled in by the departmental candidates. More than 50 per cent of the new posts created in respect of employees excluding officers have been given to the